

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:510
ANSWERED ON:02.05.2013
REHABILITATION OF ENCROACHERS
Natarajan Shri P.R.;Singh Shri Radha Mohan

Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of Rehabilitation and Resettlement of encroachers on railway land in the country;
- (b) the details of locations identified for the purpose along with the details of expenditure incurred/likely to be incurred thereon;
- (c) whether the Railways have assessed the number of encroachers likely to be rehabilitated in the country;
- (d) if so, the details thereof; and
- (e) the time frame set for implementation thereof?

Answer

MINISTER OF RAILWAYS (SHRI PAWAN KUMAR BANSAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.510 BY SHRI RADHA MOHAN SINGH AND SHRI P. R. NATARAJAN TO BE ANSWERED IN LOK SABHA ON 02.05.2013 REGARDING REHABILITATION OF ENCROACHERS.

(a) to (e): Rehabilitation and Resettlement is a subject matter of State Government. However, in the National Capital Territory of Delhi, Railways had deposited an amount of Rs.11.25 crore in 2003-04 with State Government of Delhi for rehabilitation of 4360 jhuggis, as land owners share. For Mumbai Urban Transport Project (MUTP) Phase-I, Railways have executed an agreement with State Government of Maharashtra for sharing the overall project cost equally, which along with augmentation of Railway infrastructure, also includes the cost of Resettlement and Rehabilitation of the project affected persons. Under this scheme, about 15000 project affected household including encroachers have been rehabilitated by the State Government of Maharashtra at a cost of about Rs. 410 crore shared equally between Railways and State Government.

Ministry of Housing and Urban Poverty Alleviation have launched Rajiv Awas Yojana (RAY) for rehabilitation of slum dwellers, on whole city 'slum free approach' basis. The scheme covers slums on Central Government as well as State Government lands. In this regard, identification of slum free city shall be carried out by the respective State Governments. Ministry of Railways will work with State Government whenever they select any city for rehabilitation and resettlement of slum dwellers under this scheme.